

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR**  
**CATEGORY-WISE MONTHLY STATEMENT FOR THE MONTH OF**  
**JUNE-2021**

	PREVIOUS	INSTITUTION			DISPOSAL				CLOSING
	BALANCE	D B	S B	TOTAL	L.B.	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	9673	0	26	26	0	0	0	0	9699
CIVIL SECOND APPEAL	2995	0	15	15	0	0	0	0	3010
EX. FIRST APPEAL	49	0	0	0	0	0	0	0	49
EX. SECOND APPEAL	9	0	0	0	0	0	0	0	9
CIVIL MISC. APPEAL	28959	6	79	85	0	0	21	21	29023
CIVIL REVISION	615	0	3	3	0	0	0	0	618
CIVIL REVIEW	500	3	15	18	0	0	1	1	517
CUSTA (CUSTOM APPEAL)	11	2	0	2	0	0	0	0	13
INCOME TAX REF.	3	0	0	0	0	0	0	0	3
OTHER TAX REF.	2	0	0	0	0	0	0	0	2
TAX CASES	0	0	0	0	0	0	0	0	0
EXCISE ACT REF.	0	0	0	0	0	0	0	0	0
I. T. APPEAL	363	27	0	27	0	0	0	0	390
W. T. A.	7	1	0	1	0	0	0	0	8
SALES TAX REVISIONS	833	0	3	3	0	0	0	0	836
TESTAMENTARY CASES	1	0	0	0	0	0	0	0	1
COMPANY PETITION	20	0	0	0	0	0	0	0	20
COMPANY APPEAL	1	0	0	0	0	0	0	0	1
COMPANY APPLS.	28	0	0	0	0	0	0	0	28
COMPANY SUITS	0	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	10	0	0	0	0	0	0	0	10
ELECTION PETITION	2	0	0	0	0	0	0	0	2
SPECIAL APPEAL ( CIVIL)	9	0	0	0	0	0	0	0	9
SPECIAL APPEAL ( WRIT)	2124	41	0	41	0	6	0	6	2159
CIVIL CONTEMPT	3736	2	40	42	0	0	0	0	3778
CIVIL WRIT	62701	34	731	765	0	8	122	130	63336
OOS	1	0	0	0	0	0	0	0	1
CENTRAL EXCISE APPEAL	178	0	0	0	0	0	0	0	178
CROSS OBJECTION	986	0	14	14	0	0	0	0	1000
CIVIL REFERENCE	1	0	0	0	0	0	0	0	1
<b>TOTAL "A"</b>	<b>113817</b>	<b>116</b>	<b>926</b>	<b>1042</b>	<b>0</b>	<b>14</b>	<b>144</b>	<b>158</b>	<b>114701</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	2	0	0	0	0	0	0	0	2
CRIMINAL APPEAL	21016	5	47	52	0	0	35	35	21033
CRIMINAL REVISION	9222	0	43	43	0	0	33	33	9232
CRL. MISC. PET. U/S 482 CR. P.C.	8931	0	327	327	0	0	122	122	9136
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1528	0	1498	1498	0	0	1041	1041	1985
CR. CONT. PETITION	6	0	0	0	0	0	0	0	6
CRIMINAL REFERENCE	2	0	0	0	0	0	0	0	2
HABES CORPUS	99	25	0	25	0	12	0	12	112
CR. L TO A	945	0	45	45	0	0	2	2	988
CRLW	395	39	27	66	0	24	18	42	419
CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
<b>TOTAL B</b>	<b>42147</b>	<b>69</b>	<b>1987</b>	<b>2056</b>	<b>0</b>	<b>36</b>	<b>1251</b>	<b>1287</b>	<b>42916</b>
<b>TOTAL A + B</b>	<b>155964</b>	<b>185</b>	<b>2913</b>	<b>3098</b>	<b>0</b>	<b>50</b>	<b>1395</b>	<b>1445</b>	<b>157617</b>

<b>JUNE—2021</b>									
MISC. CASES <u>CRIMINAL SIDE</u> (BAIL & STAY WITH APPEAL, REVISION, CRIMINAL INTER APPL.)									
BAIL APPL. IN CRIMINAL APPEAL	597	6	24	30	0	2	11	13	614
BAIL APPL. & STAY IN CRIMINAL REVISION	2092	0	11	11	0	0	4	4	2099
BAIL APPL. & STAY IN CRIMINAL MISC. PETITION	8304	0	240	240	0	0	67	67	8477
BAIL APPL. & STAY IN CRIMINAL CRIMINAL TRANS PET. +CRLW	66	0	4	4	0	0	1	1	69
BAIL APPL. & STAY IN CRIMINAL CRIMINAL CONT. PETITION	0	0	0	0	0	0	0	0	0
BAIL APPL. & STAY IN CRIMINAL LEAVE TO APPEAL	0	0	0	0	0	0	0	0	0
CRIMINAL MISC. APPLICATION	189	2	28	30	0	2	17	19	200
<b>TOTAL -C</b>	<b>11248</b>	<b>8</b>	<b>307</b>	<b>315</b>	<b>0</b>	<b>4</b>	<b>100</b>	<b>104</b>	<b>11459</b>
CRIMINAL TRANSFER PET.	54	0	0	0	0	0	0	0	54
STAY IN HABES CORPUS	0	0	0	0	0	0	0	0	0
<b>TOTAL -D</b>	<b>54</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>54</b>
<b>TOTAL C+D</b>	<b>11302</b>	<b>8</b>	<b>307</b>	<b>315</b>	<b>0</b>	<b>4</b>	<b>100</b>	<b>104</b>	<b>11513</b>
<b>TOTAL A+B+C+D</b>	<b>167266</b>	<b>193</b>	<b>3220</b>	<b>3413</b>	<b>0</b>	<b>54</b>	<b>1495</b>	<b>1549</b>	<b>169130</b>
<u>CIVIL SIDE</u> <u>CIVIL INTERLOCUTORY CASES</u>									
STAY IN INCOME TAX APPEAL	17	0	0	0	0	0	0	0	17
STAY IN CENTRAL EXCISE APPEAL	9	0	0	0	0	0	0	0	9
STAY IN SALES TAX REV.	19	0	3	3	0	0	0	0	22
STAY IN CIVIL FIRST APPEAL	1406	0	26	26	0	0	2	2	1430
STAY IN CIVIL SECOND APPEAL	500	0	12	12	0	0	0	0	512
STAY IN CIVIL MISC. APPEAL	3929	1	47	48	0	1	18	19	3958
STAY IN CIVIL REVISION	186	0	3	3	0	0	0	0	189
STAY IN CIVIL REVIEW	4	0	0	0	0	0	0	0	4
STAY IN SPL. APPEAL (CIVIL)	0	0	0	0	0	0	0	0	0
STAY IN TRANS FER APPL.	134	0	4	4	0	0	0	0	138
STAY IN CMAP..	10	0	0	0	0	0	0	0	10
STAY IN SPL. APPEAL (WRIT)	1382	26	0	26	0	6	0	6	1402
STAY IN WRIT PET.	34030	22	768	790	0	5	118	123	34697
<b>TOTAL -E</b>	<b>41626</b>	<b>49</b>	<b>863</b>	<b>912</b>	<b>0</b>	<b>12</b>	<b>138</b>	<b>150</b>	<b>42388</b>
CIVIL MISC. APLN.	1518	0	67	67	0	0	0	0	1585
CIVIL MISC. CASE	3337	4	14	18	0	0	0	0	3355
EXE. MISC. APLN.	0	0	0	0	0	0	0	0	0
CIVIL LEAVE TO APPEAL	43	0	2	2	0	0	0	0	45
CIVIL TRANSFER APPLICATION	144	0	4	4	0	0	0	0	148
<b>TOTAL -F</b>	<b>5042</b>	<b>4</b>	<b>87</b>	<b>91</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5133</b>
<b>TOTAL E+F</b>	<b>46668</b>	<b>53</b>	<b>950</b>	<b>1003</b>	<b>0</b>	<b>12</b>	<b>138</b>	<b>150</b>	<b>47521</b>
<b>TOTAL- MISC. (C+D+E+F)</b>	<b>57970</b>	<b>61</b>	<b>1257</b>	<b>1318</b>	<b>0</b>	<b>16</b>	<b>238</b>	<b>254</b>	<b>59034</b>
<b>TOTAL A+B+C+D+E+F</b>	<b>213934</b>	<b>246</b>	<b>4170</b>	<b>4416</b>	<b>0</b>	<b>66</b>	<b>1633</b>	<b>1699</b>	<b>216651</b>